



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No. 13/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M.

	Name of the Company Under Section		Prabha Suppliers Pvt.Ltd & Ors. 230-232		
SI. Name & Designation of Authorized Appearing on behalf of Solution No. Representative (IN CAPITAL LETTERS)		Signature with date			
	/ -	Pahita Paban Bishwal (Adv) For the Nike Chandhuri (Adv). Pehihoners			Airu Chandhuri 15/2/18
	2)	Ank Ch	andhwa (Adv). J'ellinoraes	

ORDER

Ld. Counsel for the petitioners is present.

Heard, Admit.

On perusal of the records it is found that the certificate from the auditor in respect of accounting standard u/s. 133 of the Companies Act, 2013 is not produced. Petitioners are directed to submit supplementary affidavit annexing certificate from the auditor in respect of accounting standard u/s. 133 of the Companies Act, 2013 within 7 days.

List it on 23/02/2018.

(Jinan K.R.) Member (J)